

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI



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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 25/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/578/ (IB)/2017  
NAME OF THE PETITIONER(S) : VINCOT AGENCIES  
NAME OF THE RESPONDENT(S) : SRI RAMAJAYAM SPIN TEX PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	S-A. INBANDINE S. Govindan	Counsel for Respondent do	
2.	A. Sivaji A. Subathieswaran S. Jeeritha Ramani	Counsel for Petitioner	

**ORDER**

Counsel representing both the parties are present. Counsel for respondent prayed time for filing counter. Time extended at request. Put up on 03.10.2017 at 10.30 A.M.

  
K Anantha Padmanabha Swamy  
Member (Judicial)

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